	(F	iling under clause (o	ca) of sub-regulation	(2) of regulation 13	the IBBI (Insolvency	Resolution Process	for Corporate Perso	ns) Regulations, 20	16	
Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	6	6536697987	1	2917153130	51.35	0	3619544857		<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	635	3788103843	560	2428416250	42.75	0	1329484818	30202775	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0.00	0	0	0	NA
7	Operational creditors (Government Dues)	1	317028904	1	284757202.79	5.01	0	32271701.21	0	<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	10	222019929	10	50700214	0.89	0	171319715	0	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	2	16728734.00	0	0	0.00	0	16728734	0	<u>Annexure 9</u>
Total		654	10880579397	572	5681026796.79	100.00	0	5169349825.21	30202775	